

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

CHENNAI BENCH

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 26.10.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

02.00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, and Hon'ble Mr. Kanthi Narahari, Member (Technical)

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 29/2021	C.G. Vijayalakshmi Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
2.	Comp. App (AT)(CH)(Ins) No.44/2021	Mrs.Winifred john Vs Shri Kumar Rajan, Resolution Professional for Hindustan Newsprint Ltd & 3 Others WITH	Philip Mathew K.R.Jinan	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
3.	Comp App (AT)(CH)(Ins) No.56/2021	George A Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
4.	Comp App (AT)(CH)(Ins) No.57 /2021	Bikas Bhattacharjee Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
5.	Comp App (AT)(CH)(Ins) No.58/2021	Arvindakshan Nair P K Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
6.	Comp App (AT)(CH)(Ins) No.62/2021	Sunny KC Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
7.	Comp App (AT)(CH)(Ins) No.63/2021	Prasad Rajan Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
8.	Comp App (AT)(CH)(Ins) No.64/2021	Baby K I Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
9.	Comp App (AT)(CH)(Ins) No.65/2021	Babu Iype Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
10.	Comp App (AT)(CH)(Ins) No.66/2021	N. A. Gopalan Nair Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
11.	Comp App (AT)(CH)(Ins) No.67/2021	Sathyanathan Nair P E Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
12.	Comp App (AT)(CH)(Ins) No.68/2021	Muralidharan Nair A K Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4

13.	Comp App (AT)(CH)(Ins) No.69/2021	George Joseph & 4 others Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
14.	Comp App (AT)(CH)(Ins) No.70/2021	V. S Mariamma Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
15.	Comp App (AT)(CH)(Ins) No.71/2021	Jose K J Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
16.	Comp App (AT)(CH)(Ins) No.72/2021	P R Ramachandran Nair Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
17.	Comp App (AT)(CH)(Ins) No.73/2021	Kunjamma PP Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
18.	Comp App (AT)(CH)(Ins) No.74/2021	Ramachandran MP Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
19.	Comp App (AT)(CH)(Ins) No.75/2021	Krishnakumar V. G Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
20.	Comp App (AT)(CH)(Ins) No.76/2021	Dileep F Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
21.	Comp App (AT)(CH)(Ins) No.77/2021	Raju MP & 9 others Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
22.	Comp App (AT)(CH)(Ins) No.78/2021	Aishya T E Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
23.	Comp App (AT)(CH)(Ins) No.79/2021	Anil Kumar V & 33 others Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
24.	Comp App (AT)(CH)(Ins) No.80/2021	Sukumaran Nair A Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
25.	Comp App (AT)(CH)(Ins) No.81/2021	Mohan K K Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
26.	Comp App (AT)(CH)(Ins) No.82/2021	Anil Mukherjee E & another Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
27.	Comp App (AT)(CH)(Ins) No.83/2021	Thambatchan YM Mathews Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4

28.	Comp App (AT)(CH)(Ins) No.84/2021	Vijayakimar KV Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
29.	Comp App (AT)(CH)(Ins) No.85/2021	Vijayakumary S Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
30.	Comp App (AT)(CH)(Ins) No.86/2021	Raveendran V Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
31.	Comp App (AT)(CH)(Ins) No. 55/2021	B. Sreekala Vs M/s.AL Sadiq Sweets & Another	Sankar P Panicker	Vkiram Karla – R1 Mrs. J Parimalam R2

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
32.	Comp App (AT)(CH)(Ins) No. 60/2021	Chennai Chengulpet Tannery and Footwear General Workers Union & 4 others V Kavitha Surana & 4 others (Liquidator Forward Shoes India P Ltd) With	Ms Deepika Murali Karthik Sundaram Aswini S	Satyanarayanan R1 Abinav Parthasarathy R2- R5
33.	Comp.App (AT)(CH)(Ins) No. 104/2021	Ganesh Cartons India P Ltd & 3 others Vs Kavitha Surana Liquidator of Forward Shoes (India) Limited With	Abhinav Parthasarathy	S. Sathyanarayanan
34.	Comp.App (AT)(CH)(Ins) No. 109/2021	Muhamad Yavar Dhala Vs Kavitha Surana Liquidator of Forward Shoes (India) Limited & anr	Preethi Mohan	S. Sathyanarayanan R1 Rajagopal -R2
35.	Comp. App (AT)(CH)(Ins) No. 111/2021	Punjab National Bank Vs Udayaraj Patwardhan & 12 others WITH	Vinithra Srinivasan Varun Srinivasan	Niraj Kumar – R1 Yasish Chandra R2, R3, R4, R6 & R10 Edward James-R14
36.	Comp App (AT)(CH)(Ins) No.132/2021	Punjab National Bank V Udayaraj Patwardhan & 12 others	Vinithra Srinivasan Varun Srinivasan	Niraj Kumar – R1 Yasish Chandra R2, R3, R4, R6 & R10 Edward James-R14
37.	Comp App (AT)(CH)(Ins) No. 140/2021	M/s B S Limited in liquidation represented by Yadavilli Sai Karunakar V M/s. IFCI Ltd & 11 others With	Anil Kumar Yadavilli Sai Karunakar	T. K. Bhaskar -R10-12 B. Dhanaraj R2
38.	Comp App (AT)(CH)(Ins) No. 141/2021	M/s B S Limited in liquidation represented by Yadavilli Sai Karunakar V Rajesh Agarwal & 12 others	Anil Kumar Yadavilli Sai Karunakar	T. K. Bhaskar – R1-R2 Ashish Rana – R4- R12
39.	Comp App (AT)(CH)(Ins) No. 167/2021	Drip Capital Inc V Concord Creations (India) P Ltd	Dharma Prabhas	Notice Served
40.	Comp.App (AT)(CH)(Ins) No. 199/2021	Flinta Real Estate LLP V NHDPL South Pvt Ltd WITH	Udayarkar Rangarajan Anisha Aatresh	Surana & Surana
41.	Comp.App (AT)(CH)(Ins) No. 201/2021	Flinta Real Estate LLP V NEL Holdings South Ltd	Udayarkar Rangarajan Anisha Aatresh	Surana & Surana
42.	Comp.App (AT)(CH)(Ins) No. 200/2021	Erstwhile RP for Merchem Ltd V Merchem Ltd & 3 Ors	T. Ravichandran D. Elavarasi	
43.	Comp App (AT)(CH)(Ins) No. 207/2021	Raja John V R. Raghavendraan RP of Spring Field Shelters P Ltd & 6 ors	R.Kannan PCS	B. Dhanaraj Caveator for Respondent

44.	TA No. 102/2021 (Comp App (AT) No. 647/2020)	Nishaat Saleem V Skylark Ithaca Buyers Welfare Association & Anr With	Mahesh Thakur	Aman Choudhary Anushka Sharma R1 Rajnish Sinha R2 Malak M Bhatt Neeha Nagpal For Intervenor
45.	TA No. 103/2021 (Comp App (AT) No. 682/2020)	ICICI Bank Ltd V Skylark Ithaca Buyers Welfare Association & 2Ors With	Abhishek Anand	Aman Choudhary Anushka Sharma R1 Rajnish Sinha R2 Sudhanshu Prakash R3 Malak M Bhatt Neeha Nagpal For Intervenor
46.	Compt Appln (AT) No. 31/2020	Ramanathan Bhuvaneshwari Rp V Nishat Saleem & Anr	Rajnish Sinha Shreya Kohli	Mahesh Thakur Vipul Ganda

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1. Notice Board

2. Website: www.nclat.nic.in

For Assistance,

1.Dy.Registrar - PH No. : 044-2888 0500
CELL : 9940225692

2.Court Officer - PH No. : 044-2888 0450
CELL : 9445892169

By the order of Hon'ble Acting Chairperson

(Chennai Bench)